

(d) and (e) Yes, Sir.

#### Chittaranjan Locomotive Works

\*1196. Shrimati Parvathi Krishnan: Will the Minister of Railways be pleased to state.

(a) how many meetings of the Works Committee of the Chittaranjan Locomotive Works were held during 1957 so far;

(b) the total number of Members of the Works Committee elected as well as nominated, and

(c) whether all the elected Members attended all the meetings of the Committee?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) None.

(b) There are 48 members in the Works Committee, of which 32 are elected and 16 nominated

(c) Does not arise

#### Kakinada-Ramachandrapuram Railway Line

\*1200. Shri B. S. Murthy: Will the Minister of Railways be pleased to state whether orders have been issued by the Railway Board to re-lay the rail line between Kakinada and Ramachandrapuram (Andhra Pradesh) which was dismantled during the World War II?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): No, Sir. It is not included in the 2nd Plan period approved by the Planning Commission.

#### Flood Control Schemes in Andhra

\*1201. Shri M. V. Krishna Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have approved or have under consideration any schemes to control floods in Andhra;

(b) if so, what are the schemes; and

(c) the amount sanctioned by the Centre for these schemes?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) and (c). A statement giving the requisite information is laid on the Table of the House. [See Appendix III, annexure No 98]

#### Medical College, Kanpur

\*1202. Shri S. M. Banerjee: Will the Minister of Health be pleased to state

(a) what amount has been sanctioned by the Centre for the Ganesh Shankar Vidyarthi Medical College in Kanpur, and

(b) whether this amount has been sanctioned for the Chest Department?

The Minister of Health (Shri Karmarkar): (a) and (b) A sum of Rs 15 lakhs was sanctioned during 1956-57 by the Centre for the Medical College at Kanpur and not for any particular Department

#### Indian Seamen

\*1203. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that Seamen's strike in Bombay has been called off due to the agreement reached between the National Union of Seamen of India and the foreign shipping lines, and

(b) if so, what are the terms of the agreement?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) It is presumed that the seamen's strike referred to is the one which was launched by the National Union of Seamen of India, Bombay, and the United Seafarer's Federation, Bombay, on 2nd August, 1957 over the issue of payment of 'Food Money' to the crews selected in advance of the date of engagement. If so, the answer is in affirmative.